

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.12.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 8642 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) No. 27 of 2024	CMS Info Systems Ltd. Vs. Bharatiya Kamgar Karamchari Mahasangh & Ors.	Gaurav H Sethi
2.	I.A. No. 8647 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Kunwer Sachdev Vs. IDBI Bank Ltd.	Apoorv Agarwal
3.	I.A. No. 8656 of 2024 in Comp. App. (AT) (No. ___ of 2024	Mundhra Container Freight Station Pvt. Ltd. & Ors. Vs. Prudence Maynard & Ors.	Karan Gandhi
4.	I.A. No. 8657 of 2024 in Comp. App. (AT) (No. ___ of 2024	Late Shri Shridhar Vasudeo Bedekar through his Legal Heir Suhas Shridhar Bedekar & Ors. Vs. VP Bedekar & Sons Pvt. Ltd. & Ors.	Preeti Goel

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